

1	2
58.	Shillong
59.	Shimla
60.	Silchar
61.	Siliguri
62.	Singbhum (Chaibasa)
63.	Srinagar
64.	Tezu
65.	Tiruchirapalli
66.	Trivandrum
67.	Udaipur
68.	Varanasi

[Translation]

#### Modern Fire Protection Scheme

4678. SHRI KANTILAL BHURIA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Madhya Pradesh State Government has submitted some proposals under Modern Fire Protection Scheme for the Protection of forests from fire to the Union Government during 1997-98;

(b) if so, the details thereof; and

(c) the likely date by which these proposals will be cleared by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI) : (a) Yes, Sir.

(b) A proposal of Rs. 1238.425 lakh was received from the Forest Department of Government of Madhya Pradesh under the scheme "Modern Forest Fire Control Methods" during 1997-98.

(c) As this Ministry had a small grant of Rs. 190 lakh under this scheme for eleven States of the country and for maintenance of Air Operation Wing, from this limited grant Rs. 11.015 lakh were sanctioned to the Government of Madhya Pradesh during March 1998. The

same has been revalidated during the year 1998-99 in the month of May 1998. Further release of funds based on the proposal for the year 1998-99 is being considered.

#### Oldest Case Pending in Supreme Court/High Courts

4679. SHRI JAGDAMBI PRASAD YADAV : Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the number of years from which the oldest case is pending in the Supreme Court and in various High Courts; and

(b) the steps taken by the Government to dispose of all those cases pending for more than two years?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI) : (a) and (b) The information is being collected and will be laid on the Table of the House.

[English]

#### T.V. Serials Defected to other T.V. Channels

4680. DR. Y.S. RAJASEKHAR REDDY : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the names of serials which defected to 'Star Plus', 'Sony' etc. during the past three years together with reasons therefor;

(b) whether any transfer charges are collected by the Doordarshan on this count;

(c) if so, the details thereof; and

(d) the names of serials having copy right with DD?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF COMMUNICATIONS (SHRIMATI SUSHMA SWARAJ) : (a) to (d) A list of sponsored serials telecast on DD-1 which switched over to other channels during the last three years is attached. Since the sponsored serials are produced by private producers out of their own funds, doordarshan does not hold copy right/telecast right of these serials and the producers are free to offer their programmes to any channels. Hence, the question of transfer charges does not arise.

During the last three years, Doordarshan has sold the rights of its serials—"Flop Show", "Circus", "Doosra Kewal" and "Dil Dariya", for telecast on Asian Satellite Channels (SONY, STAR TV, ZEE TV etc.) for a period

of 3 years. Doordarshan has earned a sum of Rs. 6.10 lakhs as a result of sale of these rights. Doordarshan owns the copy rights of these serials and can also telecast these serials on any of its channels.

**Statement**

*List of Sponsored Serials telecast on Doordarshan which switched over to other channels during the last 3 years*

S. No.	Name of the Serial	Name of the channels to which the Serials switched over
1.	Hum Log	SONY
2.	Reporter	STAR PLUS
3.	Ghutan	STAR PLUS
4.	Chandrakanta	STAR PLUS
5.	Good Morning India	STAR PLUS
6.	Wagle Ki Duniya	HOME TV
7.	Shanti	ZEE TV
8.	Swabhiman	STAR PLUS
9.	Meri Aawaz Suno	STAR PLUS

**OECF Afd to Karnataka**

4681. SHRI A. SIDDARAJU : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the amount sanctioned to Karnataka by Overseas Economic Co-operation Fund, Japan for forest development;

(b) the amount proposed to be released during 1998-99;

(c) the amount spent so far by the Karnataka Government; and

(d) the amount spent towards the foreign tours of officers?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABULAL MARANDI) : (a) The Overseas Economic Co-operation Fund, Japan has agreed to provide a loan assistance of Rs. 472.35 crores for implementation of a project for development of forests in Karnataka.

(b) The State Government has made a provision of Rs. 60 crores for project activities during 1998-99.

(c) An amount of Rs. 56.641 crores has been spent under the project from 1996-97 to 31st May 1998.

(d) An amount of Rs. 97.37 lakhs has been spent on foreign tours of officers under the project so far.

**Ramgarh Gas Based Power Project**

4682. SHRI GIRDHARI LAL BHARGAVA : Will the Minister of POWER be pleased to state:

(a) whether the proposal of the Rajasthan Government for extension of Ramgarh project is under consideration of the Government/CEA;

(b) if so, the details thereof;

(c) the time by which techno-economic clearance by Central Electricity Authority is likely to be issued;

(d) whether the single unit of GT is uneconomical due to low thermal efficiency operation; and

(e) if so, the time by which the Union Government are likely to be in a position to allocate additional 5 to 10 lakh cubic meters of gas per day for the said project?

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM) : (a) to (c) Yes, Sir. A proposal of Rajasthan State Electricity Board (RSEB) for setting up of Ramgarh CCGT Power Project St. II (71 MW) was received in CEA in May, 1998 for techno-economic clearance. The scheme was examined and related as returned to Project Authority on 2.7.1998 as certain inputs such as fuel linkage, environmental clearance (Centre and State), National Airports Authority clearance, Compliance of Sec. 92(2) of E(S) Act, 1948 and updated present day cost were not tied-up.

(d) Yes, Sir. The single unit of GT is considered to be uneconomical on account of its thermal efficiency being lower than combined cycle operation.

(e) Rajasthan Government has requested the Ministry of Petroleum & Natural Gas (MOPNG) for allocation of additional natural gas of 0.5 MCMD. There is no decision yet.

[Translation]

**Admission Fees in DU**

4683. SHRI JOGENDRA KAWADE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether some colleges under the Delhi University have been charging Rs. 3000 to Rs. 6000 as admission fees for admission in B.A., B. Com., B.Sc. etc.;

(b) whether some colleges have been charging the same admission fees from the students belonging to SCs/ STs as applicable to general students in violation of the Delhi University's Order No. A.C.A/1 waiving fees M.C. 81 dated July 23, 1981; and

(c) if so, the action proposed to be taken by the Delhi University against the Principals of such colleges who have violated the above said order of July 23, 1981?